

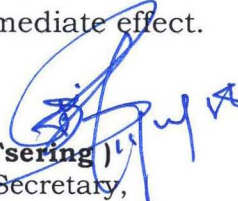
**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**ORDERS BY THE GOVERNOR**

**NOTIFICATION**

Dated Shillong the 11<sup>th</sup> April, 2018

**No LJ(A) 21/71/Pt/64** - The Governor of Meghalaya is pleased to accept the resignation dated 20<sup>th</sup> March, 2018 tendered by Dr. B.P Todi, Senior Advocate from the post of Advocate General with immediate effect.

  
( Y. Tsering )  
Chief Secretary,  
Government of Meghalaya

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**Memo No. LJ(A) 21/71/Pt/64-A Dated Shillong the 11<sup>th</sup> April, 2018.**

Copy forwarded to:-

1. The Additional Chief Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
2. The Private Secretary to Chief Minister/ Ministers, Meghalaya, Shillong.
3. The Private Secretary to Chief Secretary, Meghalaya
4. Dr.B.P Todi, Senior Advocate, High Court of Meghalaya, Shillong.
5. The Accountant General, (A&E) Meghalaya, Shillong.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. Registrar, High Court of Meghalaya, Shillong.
8. The Senior Government Advocate, Meghalaya, High Court of Meghalaya, Shillong.
9. The President, High Court Bar Association, Shillong.
10. All Deputy Commissioners.
11. All District & Sessions Judges.
12. All Chief Judicial Magistrates.
13. All Sub-Divisional Officers (Civil)
14. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
15. The Secretary, Meghalaya State Law Commission, Shillong.
16. The Director of Printing & Stationery, Govt. of Meghalaya for favour of publication of the above notification in the next issue of the Meghalaya Gazette.
17. All Administrative Departments.
18. All Heads of Department.
19. Law (B) Department.
20. The Treasury Officer, Shillong North Treasury/South Treasury, Shillong.
21. Guard File.

  
( W. Khylllep )  
Secretary to the Government of Meghalaya  
Law Department

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